


ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2019

NAME OF THE COMPANY: Akona Engineering Pvt Ltd V/s M/s SKT Buildcon Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Babita Jain	PCS	Applicant	
<u>2.</u>				

CP No. (IB) 285/ALD/2019

Ms. Babita Jain, PCS for the Applicant is present.

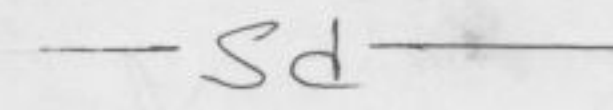
The present case is filed as a fresh case under Section 9 of the I&B Code.

Hence, a formal notice be issued to the Respondent by the Petitioner through e-mail and speed post as well as by the Registry of this Bench.

Thereafter, Respondent may file reply/objection within two weeks from the date of receipt of notice by serving an advance copy to the petitioner.

List the matter on 20th August, 2019.

Dated: 02.08.2019



A.R.K. SINHA
MEMBER (J)